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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3123/2023

EX-WING COMMANDER ABHINAV SHARMA (29836-A) AE (L)

.....Petitioner

Through: Mr. J. S. Khurana, Adv.

versus

UNION OF INDIA & ORS.

....Respondent

Through: Mr. Alexander Mathai, proxy counsel

for Mr. Harish Vaidyanathan, CGSC

## CORAM: SH. SANJAY KUMAR SHARMA, REGISTRAR ORDER 11 02 2024

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11.03.2024

Today's Court proceedings are conducted through physical/hybrid mode.

Rejoinder affidavit has not been filed by the petitioner despite opportunities. It is submitted by counsel for the petitioner that rejoinder is ready and he will be filing the same within a couple of days. Let him do so.

At request, list the matter before the Hon'ble Court on 13.05.2024, for further directions.

REGISTRAR

MARCH 11, 2024/pu